

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 19 OF 2020

Vikas Parishad Mandrem & anr. ... Petitioners

V e r s u s

State of Goa & Ors. ... Respondents

Mr. P. Rao, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. P. Arolkar,
Additional Government Advocate for the Respondent no. 1.

Mrs. A. Agni, Senior Advocate with Ms. Jay Sawaikar,
Advocate for the Respondent-Goa University.

**Coram :- M. S. SONAK &
SMT. M.S. JAWALKAR, JJ.**

Date : 23rd September, 2020

P.C.:

The pleadings may be completed within two weeks from today. Copies of the respective replies be exchanged within a week from today. We place this matter in the week commencing from 19/10/2020. In view of the orders earlier made and the statement of Mr. P. Rao, learned Counsel, the

petitioner has paid salaries to the extent of 50% from its own funds to the teachers.

3. Stand over to the week commencing on 19/10/2020. This matter is to be placed at the end of the admission board since we wish to dispose it of finally at the stage of admission.

SMT. M.S. JAWALKAR,J.

M. S. SONAK, J.

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